

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

SPECIAL BENCH, PHYSICAL HEARING

CORAM: DR.VENKKATA RAMAKRISHNA BADARINATHNANDULA – HON’BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.05.2023 After Court-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/72/2023
NAME OF THE COMPANY	S V Labs Pvt Ltd
NAME OF THE PETITIONER(S)	Vinuthana Chemicals
NAME OF THE RESPONDENT(S)	S V Labs Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Ld. Counsel for the Operational Creditor and Corporate Debtor present. Operational Creditor filed a memo for leave to withdraw the Company Petition IB/72/2023. In the light of the memo, Company Petition IB/72/2023 is disposed of as withdrawn with no costs.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)